

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.87/(MAH)/2012

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE PARTIES:

Rakesh Kabra & Anr.

V/s.

NRK Overseas (India) Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

NAME S. No.

DESIGNATION

SIGNATURE

ASTAD RANDERINT COUNSELSON RARS PAR PRIMANK KAPPADIA COUNSEL for partitionals Partitionals D. B. Phones RE. No. 4.

ORDER

TCP No. 87/397-398/NCLT/MB/MAH/2012

The Counsel for the Petitioner as well as the Respondent are present.

At request of the Petitioner's Counsel, list this matter on 07.11.2017, immediately after IB matters.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

M.K. SHRAWAT

Member (Judicial)